

**IN THE COURT OF PRINCIPAL CIVIL JUDGE,**  
**BENGALURU RURAL DISTRICT, BENGALURU.**

**CAUSE LIST DATED 03.06.2021**

| <b>I Session</b><br>11.00 AM to 2.00 PM | <b>II Session</b><br>2.45 PM to 5.45 PM |
|---|---|
| <b>HEARING</b>                          | <b>CALL ON</b>                          |
| 1) O.S. 2267/2007                       | 16) O.S. 1051/2018                      |
| 2) O.S. 751/2009                        | 17) O.S. 1111/2020                      |
| 3) O.S. 743/2013                        | 18) O.S. 149/2021                       |
| 4) O.S. 1520/2013                       | 19) O.S. 397/2021                       |
| 5) O.S. 655/2014                        | 20) O.S. 447/2021                       |
| 6) O.S. 1477/2016                       | 21) O.S. 457/2021                       |
| 7) O.S. 599/2017                        | 22) O.S. 461/2021                       |
| 8) O.S. 621/2018                        | 23) O.S. 497/2021                       |
| 9) O.S. 457/2020                        | 24) O.S. 503/2021                       |
| <b>ARGUMENTS</b>                        | 25) O.S. 283/2021                       |
| 10) O.S. 937/2013                       | 26) O.S. 425/2021                       |
| 11) O.S. 265/2014                       | 27) O.S. 183/2017                       |
| 12) O.S. 267/2014                       | 28) O.S. 547/2020                       |
| 13) O.S. 1637/2014                      | 29) O.S. 1079/2020                      |
| 14) O.S. 175/2016                       | 30) O.S. 499/2021                       |
| <b>CALL ON</b>                          |   |
| 15) O.S. 1795/2006                      |   |

Sd/-  
Prl. Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 21.05.2021 issued by Hon'ble High Court of Karnataka.

**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL**  
**DISTRICT, BENGALURU**

**CAUSE LIST DATED: 03.06.2021**

| <b>I ST SESSION AT 11 A.M</b> | <b>II ND SESSION AT 2.45 P.M</b> |
|-------------------------------|----------------------------------|
| <b>STEPS</b>                  | <b>HEARING</b>                   |
| 1. O.S. 854/2011              | 16. O.S. 216/2013                |
| 2. O.S. 58/2012               | 17. O.S. 606/2013                |
| 3. EX. 7/2012                 | 18. O.S. 622/2014                |
| 4. O.S. 716/2017              | 19. O.S. 688/2015                |
| 5. MISC. 18/2018              | 20. O.S. 1408/2018               |
| 6. EX. 38/2018                | 21. O.S. 472/2019                |
| 7. O.S. 287/2019              | 22. O.S. 836/2019                |
| 8. O.S. 668/2019              | 23. O.S. 1140/2020               |
| <b>SUMMONS</b>                | <b>ARGUMENTS</b>                 |
| 9. EX. 25/2003                | 24. O.S. 1206/2004               |
| 10. EX. 1/2014                | 25. O.S. 2278/2007               |
| 11. O.S. 618/2014             | 26. O.S. 784/2009                |
| 12. O.S. 844/2018             | 27. O.S. 856/2011                |
| 13. MISC. 24/2019             | 28. O.S. 1126/2012               |
| 14. O.S. 1400/2019            | 29. O.S. 534/2017                |
| 15. O.S. 188/2021             | <b>CALL ON</b>                   |
|                               | 30. O.S. 502/2021                |
|                               |                                  |

Date: 02.06.2021  
Place: Bengaluru

sd/-  
I Addl. Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

**IN THE COURT OF II ADDITIONAL CIVIL JUDGE, BENGALURU RURAL**  
**DISTRICT, BENGALURU**

**CAUSE LIST DATED: 03.06.2021**

| <b>I ST SESSION AT 11 A.M</b> | <b>II ND SESSION AT 2.45 P</b> |
|-------------------------------|--------------------------------|
| <b>SUMMONS</b>                | <b>AWAIT SUMMON/NOTICE</b>     |
| 1. O.S. 520/2014              | 16. O.S. 616/2014              |
| 2. O.S. 1138/2018             | 17. O.S. 1646/2019             |
| 3. O.S. 500/2021              | 18. O.S. 284/2020              |
| <b>NOTICE</b>                 | <b>STEPS</b>                   |
| 4.O.S. 230/2007               | 19. O.S. 106/2019              |
| <b>HEARING</b>                | 20. O.S. 598/2019              |
| 5. EX 20/2008                 | 21. Ex 24/2019                 |
| 6. O.S. 1318/2008             | 22. O.S. 318/2020              |
| 7. O.S. 874/2014              | 23. O.S. 752/2020              |
| 8. O.S. 14/2020               | <b>AMENDMENT</b>               |
| 9. O.S. 420/2021              | 24. O.S. 2040/2006             |
| <b>EVIDENCE</b>               | 25.O.S. 1584/2014              |
| 10. O.S.1332/2005             | <b>APPEARANCE OF PARTY</b>     |
| 11. O.S.760/2013              | 26. O.S. 934/2019              |
| 12. O.S. 824/2013             | 27. O.S. 946/2019              |
| <b>ARGUMENT</b>               | <b>OBJECTION</b>               |
| 13. O.S. 1248/2007            | 28. Misc 41/2010               |
| 14. EX 16/2012                | 29. O.S. 980/2018              |
| 15. O.S. 566/2019             | <b>ORDERS</b>                  |
|                               | 30. O.S. 1026/2014             |

Date: 02.06.2021  
Place: Bengaluru

sd/-  
II Addl. Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

01.06.2021

**III ADDITIONAL CIVIL JUDGE, BENGALURU  
RURAL DISTRICT, BENGALURU CAUSE LIST  
DATED 03-06-2021**

**Morning - Sessions**

|    | <b><u>HEARING</u></b> |
|----|-----------------------|
|    |                       |
| 1  | O.S. 1225/2011        |
| 2  | O.S. 729/2015         |
| 3  | O.S. 301/2017         |
| 4  | O.S. 1541/2018        |
| 5  | O.S. 313/2019         |
| 6  | O.S. 421/2019         |
| 7  | O.S. 653/2019         |
| 8  | O.S. 654/2019         |
| 9  | O.S. 825/2019         |
| 10 | O.S. 523/2020         |
| 11 | O.S. 105/2015         |
| 12 | O.S. 1157/2018        |
| 13 | O.S. 1159/2018        |
| 14 | O.S. 1291/2015        |
| 15 | O.S. 1341/2018        |

**Afternoon - Sessions**

|   | <b><u>ARGUMENTS</u></b>  |
|---|--------------------------|
| 1 | O.S. 1145/2014           |
| 2 | O.S. 663/2015            |
| 3 | O.S. 599/2016            |
|   | <b><u>OBJECTIONS</u></b> |
| 4 | O.S. 407/2019            |
| 5 | O.S. 449/2011            |
| 6 | O.S. 417/2014            |
| 7 | O.S. 287/2020            |

**ORDERS**

|    |                |
|----|----------------|
| 8  | O.S. 1477/2013 |
| 9  | O.S. 1249/2014 |
| 10 | O.S. 1251/2014 |
| 11 | O.S. 1253/2014 |
| 12 | O.S. 1255/2014 |
| 13 | O.S. 1257/2014 |

**JUDGMENT**

|    |               |
|----|---------------|
| 14 | O.S. 261/2011 |
| 15 | O.S. 669/2013 |

Sd/-

III Additional Civil Judge,  
Bengaluru Rural District,  
Bengaluru